

(c) The Report of the Comptroller & Auditor General of India—Union Government No. 5 (Commercial) of 1996 - Participation of pvt. parties with ONGC in production of crude oil & Natural Gas has already been laid on the Table of both Houses of Parliament on 27.2.97.

AD-Hoc Unani Doctors in C.G.H.S. Dispensaries

3896. SHRIMATI USHA VERMA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of Medical Officer Unani working on *ad-hoc* basis in C.G.H.S. dispensaries in Delhi/New Delhi at present;

(b) the criteria for regularising the services of Medical Officer Unani appointed on *ad-hoc* basis;

(c) whether there is any proposal to regularise the services of these Medical Officers;

(d) if so, the details thereof; and

(e) the time by which the services of these Medical Officers are likely to be regularised ?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) Four.

(b) to (e) The posts of Medical Officer (Unani), being Group 'A' Gazetted posts, are filled up through the Union Public Service Commission. The question of regularising the services of *ad-hoc* appointees, therefore, does not arise.

Ban on Inter-State Movement of Foodgrains

3897. SHRI RANJIB BISWAL : Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state :

(a) whether some States have urged the Government to ban on the inter State movement of foodgrains;

(b) if so, the details of States and the reasons therefor; and

(c) the reaction of the Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYA PAL SINGH YADAV) : (a) and (b) For wheat and coarsegrains, the whole country is a single food zone at present. However, the State Governments of Andhra Pradesh, West Bengal and Jammu & Kashmir have requested for inter-State movement restrictions on foodgrains.

Jammu & Kashmir have imposed restrictions on the movement of local coarse varieties of rice so as to ensure its availability in the State. The restrictions on the movement of foodgrains in West Bengal apply only to

the areas covered under the Statutory Rationing, and near the international border. The State Governments feel that such restrictions are necessary to prevent possible rise in prices. The Government of Andhra Pradesh wants to continue the restrictions on movement of paddy/rice to maximise the procurement of rice for operating the Public Distribution System and also to ensure adequate availability of rice within the State at affordable prices.

(c) Efforts to persuade these States to remove the restrictions on movement of paddy/rice outside the State so as to fall in line with the national policy of treating the entire country as a single food zone, are continuing.

Rehabilitation of Textile Workers

3898. SHRI SURENDRAN CHENGARA : Will the Minister of LABOUR be pleased to state :

(a) whether the Government have enhanced stipend and free ration for National Renewal Fund beneficiaries at Punalur Paper Mill, Kerala;

(b) if so, the details thereof;

(c) whether the Government have declared any scheme for rehabilitation of displaced unemployed paper mill workers in Kerala; and

(d) if so, the criteria fixed for the said scheme by the Government ?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA) : (a) to (d) The Govt. set up the National Renewal Fund (NRF) on 3rd February, 1992 to protect the interest of workers affected by industrial restructuring. The Govt. have recently revised the rate of daily stipend per trainee under the NRF to Rs. 60/- for Class A cities; and Rs. 50 /- for the trainees elsewhere. From 1992-93 upto 1997-98 a total of Rs. 3407 crores have been provided as budget allocation under NRF. A Major portion of the expenditure is on account of Voluntary Retirement Scheme (VRS). Funds have been made available under the NRF mostly to Central Public Sector Undertakings. The Paper Mill referred to in the Question was reported to be in the Private Sector as per information available in this Ministry.

Infiltration

3899. SHRI BHIM DAHAL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether infiltration of foreign nationals in the North-Eastern States has increased in the recent years;

(b) if so, the number of infiltrators arrested and repatriated during each of the last three years; and

(c) the measures taken to check infiltration in these States ?